

ORISSA HIGH COURT

FILING REPORT AS ON :09/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0002707/2023	SK. ZAHIR VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /38 /2023 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000254/2023
2	BLAPL/0002708/2023	SRIKRUSHNA JENA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	PIPLI /177 /2021 2ND A.D.J.,PURI(Puri) ST/0000032/2022
3	BLAPL/0002709/2023	SK. ZAHIR VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /39 /2023 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000255/2023
4	BLAPL/0002710/2023	BUDU PARAJA VS STATE OF ODISHA	TARINI PANIGRAHI VS	JEYPORE TOWN /323 /2021 A.D.J.,JEYPORE(Koraput) CT/0000025/2022
5	BLAPL/0002711/2023	PRAMOD PATEL VS STATE OF ODISHA	TRILOCHAN NANDA VS	TUSRA /209 /2022 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000114/2022
6	BLAPL/0002712/2023	RAMAKANTA ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PS AT JAMBO /32 /2022 AD-HOC A.D.J. (FTSC),KENDRAPARA(Kendrapara) GR/0000014/2022
7	BLAPL/0002713/2023	SANTOSH KUMAR AGHARIA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	MANAMUNDA /100 /2021 ADDL.SESSION JUDGE CUM SPL.JUDGE,KANTAMAL(Baudh) Spl/0000035/2021
8	BLAPL/0002714/2023	SIBJI KUNWAR VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MACHHKUND /98 /2020 ADDL.SESSIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000062/2020
9	BLAPL/0002715/2023	PARAMESWAR RANA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000025/2022
10	BLAPL/0002716/2023	MUNA @ ASIM MOHANTY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI /206 /2022 DIST.&SESSIONS JUDGE,KENDRAPARA(Kendrapara) ST/0000004/2023
11	BLAPL/0002717/2023	PADUKA SAHU VS STATE OF ODISHA	SUSAMPAD HOTA VS	KHAMAR /139 /2022 A.D.J.,TALCHER(Anugul) CT/0000216/2022

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12	BLAPL/0002718/2023	MANUEL RAITA VS STATE OF ODISHA	AMIT BISWAL VS	BADACHANA /9 /2022 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000002/2022
13	BLAPL/0002719/2023	SAHANAWAJ ANSARI VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	KANTABANJI /332 /2021 ADDL.SESSIONS JUDGE,KANTABANJI(Balangir) SC/0000070/2022
14	BLAPL/0002720/2023	BALIA GOUDA VS STATE OF ODISHA	S.S.RAY (2) VS	SHERAGADA /32 /2018 A.D.J.,ASKA(Ganjam) ST/0000009/2023
15	BLAPL/0002721/2023	BANGUN @ ARUN MOHARANA VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHAMNAGAR /88 /2018 A.D.J.,BHADRAK(Bhadrak) ST/0000195/2018
16	BLAPL/0002722/2023	MIDIAMI GANGA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	M.V.79 /22 /2011 A.D.J.,MALKANGIRI(Malkangiri) CT/0000079/2021
17	BLAPL/0002723/2023	DULA MADI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PODIA PS /43 /2022 DISTRICT AND SESSIONS JUDGE,MALKANGIRI(Malkangiri) CT/0000096/2022
18	BLAPL/0002724/2023	PRASANT @ KALIA BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	RASOL /82 /2020 A.D.J.,DHENKANAL(Dhenkanal) CT/0000067/2021
19	BLAPL/0002725/2023	SATYARANJAN @ SUBODHA MOHAPATRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	CUTTACK SADAR /571 /2022 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0003391/2022
20	BLAPL/0002726/2023	RATIKANTA DASH VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	BALASORE VIGILANCE /4 /2023 SPL.JUDGE (VIG),BALASORE(Baleshwar) GR/0000001/2023
21	BLAPL/0002727/2023	TARAKESWAR JENA @ KATI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000339/2022
22	BLAPL/0002728/2023	BIJAY SEN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CYBER CRIME AND E.O, BALASORE /2 /2023 S.D.J.M.,BALASORE(Baleshwar) CT/0000053/2023
23	BLAPL/0002729/2023	JANAR @ JENARUL SK	DEBASIS MISHRA	MAHILA P.S. BUXIBAZAR /119 /2022

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		VS STATE OF ODISHA	VS	S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001131/2022
24	BLAPL/0002730/2023	MIDIAMI GANGA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	M.V.79 /20 /2011 A.D.J.,MALKANGIRI(Malkangiri) CT/0000089/2021
25	BLAPL/0002731/2023	AKASH MAHALA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /324 /2021 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(Sonepur) GR/0000305/2021
26	BLAPL/0002732/2023	ANKUSH VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /32 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000052/2023
27	BLAPL/0002733/2023	SONU HANTAL @ GAJIA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /2 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000002/2023
28	BLAPL/0002734/2023	MD. SAFIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /251 /2022 1ST ADDL SESSIONS JUDGE, SAMBALPUR(Sambalpur) TR/0000033/2022
29	BLAPL/0002735/2023	WATEKA NUKA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	BANDHUGOAN /3 /2010 ADDL DISTRICT AND SESSIONS JUDGE, KORAPUT(Koraput) CT/0000090/2022
30	BLAPL/0002736/2023	K. DADHICHI PATRA VS STATE OF ODISHA	CHANDANA MISHRA VS	GOCHHAPADA /109 /2022 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000059/2022
31	BLAPL/0002737/2023	SAIKH SAUKAT VS STATE OF ODISHA	BISHWARANJAN SAHU VS	BARIPADA TOWN /546 /2022 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000061/2022
32	BLAPL/0002738/2023	CHITRESWAR BHUE VS STATE OF ODISHA	MAHES DAS VS	//0 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000014/2023
33	BLAPL/0002739/2023	SEBA BAGHSINGH VS STATE OF ODISHA	MAHES DAS VS	CHANDRAPUR /33 /2019 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000021/2020
34	BLAPL/0002740/2023	NAZIM SHAH VS	MAHES DAS VS	TUMUDIBANDHA /24 /2021 SPECIAL JUDGE,BALLIGUDA(Kandhamal)

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35	BLAPL/0002741/2023	STATE OF ODISHA SAGAR KULDEEP VS	SMRUTI RANJAN MOHAPATRA VS	Spl/0000023/2021 DAMANJODI /127 /2022 S.D.J.M.,KORAPUT(Koraput)
36	BLAPL/0002742/2023	STATE OF ODISHA KUSHADWAJA NAG VS	MAHES DAS VS	GR/0000941/2022 BANGOMUNDA /73 /2020 ADDL.SESIONS JUDGE,KANTABANJI(Balangir)
37	BLAPL/0002743/2023	STATE OF ODISHA PRAVAKAR RAO VS	PRAFULLA KUMAR RATH VS	ST/0000023/2020 DAMANJODI /80 /2022 ()
38	BLAPL/0002744/2023	STATE OF ODISHA SRIKANTA ACHARYA VS	RUDRA NARAYAN PARIJA VS	// RAJGANGPUR /71 /2018 ()
39	BLAPL/0002745/2023	STATE OF ODISHA RAJANIKANT VS	MANORANJAN PADHY VS	// ADVA /48 /2021 ()
40	BLAPL/0002746/2023	STATE OF ODISHA TUKUNA NAIK VS	RAMDAS ACHARY VS	// LAXMISAGAR P.S. /295 /2022 ()
41	BLAPL/0002747/2023	STATE OF ODISHA SURENDRA SANDHA VS	DURLLABHA RANJAN MISHRA VS	// BIRMAHARAJPUR /76 /2021 ()
42	BLAPL/0002748/2023	STATE OF ODISHA CHHAMU MOHANTA VS	JAYADEBA BEHERA VS	// NAYAGARH /102 /2022 ()
43	BLAPL/0002749/2023	STATE OF ODISHA SK. MAMREJ VS	ARUN KUMAR DAS (1) VS	// //0 ()
44	BLAPL/0002750/2023	STATE OF ODISHA SRICHAN KAUSALYA VS	AMITAV TRIPATHY VS	// AMBADOLA /141 /2022 ()
45	BLAPL/0002751/2023	STATE OF ODISHA MODGA @ DASE @ DASMAT MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// BAHALDA /144 /2022 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAPUR(Mayurbhanj) CT/0001360/2022

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46	BLAPL/0002752/2023	MANIK HARIJAN @ MANIKA HARIJAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MATHILI /125 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000094/2020
47	BLAPL/0002753/2023	MANOJ MOHAPATRA @ MANOJ KUMAR MOHAPATRA VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	EOW,BHUBANESWAR /9 /2019 PRESIDING OFFICER,DESIGNATED COURT(Cuttack) CT/0000003/2019
48	BLAPL/0002754/2023	AJAY KUMAR MALLICK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BALIANTA P.S. /370 /2022 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001538/2022
49	BLAPL/0002755/2023	BABULA @ SUVASISH SUTAR VS STATE OF ODISHA	DEEPAK KUMAR SAMANTARAY VS	RAJKANIKA /1 /2023 () //
50	BLAPL/0002756/2023	SATRUJIT SINGH @ BABU VS STATE OF ODISHA	SATYABRATA DASH VS	BADACHANA /42 /2023 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000257/2023
51	BLAPL/0002757/2023	K. PRASANNA KUMAR VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BHARATPUR PS /58 /2021 SPECIAL JUDGE,C.B.I. II,BHUBANESWAR(Khordha) TR/0000108/2021
52	CMAPL/0000193/2023	UNION OF INDIA VS ANAND R	BHABANI SHANKAR RAYAGURU,C.G.C VS	// () //
53	CMAPL/0000194/2023	SAUDAMINI SWAIN VS STATE OF ODISHA	ADV VS	// () //
54	CMAPL/0000195/2023	NAYANA CHHUALSINGH VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// () //
55	CMAPL/0000196/2023	M/S. SWASTIK MOTORS VS STATE OF ORISSA	ADV. VS	// () //
56	CMAPL/0000197/2023	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //
57	CMP/0000257/2023	RENUBALA JENA	SOUGAT DASH	//

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		VS	VS	0
		ANUPAMA JENA @ SAMAL		//
58	CONTC/0001594/2023	ANJALIBALA NAYAK	ADV	//
		VS	VS	0
		NABAKISHOR GIRI, D.E.O., MAYURBHANJ		//
59	CONTC/0001595/2023	RENUBALA SAHOO	ADV	//
		VS	VS	0
		AROBINDA PADHI, PRINCIPAL SECY., AGRICULTURE AND FARMERS EMPOWERMENT DEPT.		//
60	CONTC/0001596/2023	HARA MOHAN SAHOO	ADV	//
		VS	VS	0
		AROBINDA PADHI, PRINCIPAL SECRETARY, A AND F EMPOWERMENT DEPT.		//
61	CONTC/0001597/2023	NIRANJAN PADHI	ADV	//
		VS	VS	0
		K.SUDARSAN CHAKARBATI, COLLECTOR		//
62	CONTC/0001598/2023	PRADEEP KUMAR MOHAPATRA	ADV	//
		VS	VS	0
		GAGAN SAHU, ASST. COMMNR. ENDOWMENT, OJS		//
63	CONTC/0001599/2023	CHITTA RANJAN MISHRA	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		VIJAY AMBRITA KULANGA, I.A.S.,		//
64	CONTC/0001600/2023	PRASANTA KUMAR DAS	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		DEORANJAN KUMAR SINGH, I.A.S.,		//
65	CONTC/0001601/2023	ANITA MAHARANA	ADV	//
		VS	VS	0
		PUSPANJALI PANDA, O.A.S.		//
66	CONTC/0001602/2023	SADANAN PRADHAN @SHADANANDA PRADHAN	ADV	//
		VS	VS	0
		DILLIP PADHAN, O.F.S.		//
67	CONTC/0001603/2023	RAMESH MAHARANA	ADV	//
		VS	VS	0
		PUSPANJALI PANDA, O.A.S.		//
68	CONTC/0001604/2023	JAYA CHANDRA NAIK	ADV.	//
		VS	VS	0

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		ANU GARG, IAS		//
69	CONTC/0001605/2023	SUBRAT KUMAR NANDI	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S		//
70	CONTC/0001606/2023	TRILOCHAN JENA	BINODINI SINGH	//
		VS	VS	0
		M/S. ASWATHY S., I.A.S,		//
71	CONTC/0001607/2023	PRADIPTA KUMAR TARAI	ADV	//
		VS	VS	0
		PURNA CHANDRA MISHRA, DIST. REGISTRAR		//
72	CONTC/0001608/2023	RAJESH KUMAR BISHI	ADV.	//
		VS	VS	0
		DR. UDAYANATH MAJHI, D.E.O.		//
73	CONTC/0001609/2023	DEBASISH RATHA	DURLLABHA RANJAN MISHRA	//
		VS	VS	0
		DR. UDAYANATH MAJHI, D.E.O., BOUDH		//
74	CONTC/0001610/2023	SADHU CHARAN BARIK	ADV.	//
		VS	VS	0
		SALINI PANDIT, IAS		//
75	CONTC/0001611/2023	SURESH CHANDRA RANA	ADV	//
		VS	VS	0
		G.MATHI VATHANAN, IAS		//
76	CONTC/0001612/2023	NAGEN KUMAR NAYAK	ADV.	//
		VS	VS	0
		SK. SAGIR, TAHASILDAR, GOP		//
77	CONTC/0001613/2023	KELU CHARAN RANASINGH	ADV	//
		VS	VS	0
		SURENDRA KUMAR, IAS		//
78	CONTC/0001614/2023	DEBADUTTA MOHANTY	ADV	//
		VS	VS	0
		RUPA NARAYAN DAS, DIRECTOR OF TREASURIES AND ACCOUNTS, BBSR		//
79	CONTC/0001615/2023	SANTOSHI MAA SELF HELP GROUP, MAYURBHANJ	ADV	//
		VS	VS	0
		SUBHA SARMA, I.A.S.		//

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80	CONTC/0001616/2023	BHAGABAT JEW SELF HELP GROUP, MAYURBHANJ ADV VS SUBHA SARMA, I.A.S.	VS	// () //
81	CONTC/0001617/2023	PADMABATI MAJHI@ BHOI VS PRATAP KOTTAPALLI, I.F.S.	ADV VS	// () //
82	CONTC/0001618/2023	SANGITA ROUT VS ASWATHY S., I.A.S.	ADV VS	// () //
83	CONTC/0001619/2023	SAIKH YUNUSH VS ASWATHY.S., I.A.S.	ADV VS	// () //
84	CONTC/0001620/2023	SULOCHANA BEHERA VS ASWATHY S, I.A.S.	ADV VS	// () //
85	CRLA/0000262/2023	MANOJ @ JADA JANI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	DASMANTAPUR /20 /2017 () //
86	CRLA/0000263/2023	TUKUNA BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHANDAPARA /120 /2017 () //
87	CRLA/0000264/2023	SUNIL SAPAKA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUMUDIBANDHA /61 /2020 () //
88	CRLA/0000265/2023	GOURAHARI SAHU VS STATE OF ODISHA(VIG.)	SURYAKANTA DWIBEDI VS	VIGILANCE PS (BERHAMPUR) /33 /2010 () //
89	CRLA/0000266/2023	BHRAMARA KUANR VS STATE OF ODISHA	TRILOCHAN DASH VS	HEMGIR /76 /2018 () //
90	CRLLP/0000013/2023	BHAGABAN BARIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	PATTAMUNDAI /209 /2019 () //
91	CRLMA/0000072/2023	JMS PRAVA	BEHERA ASHOK KUMAR	BERHAMPUR SADAR /21 /2023

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		VS	VS	()
		STATE OF ODISHA		//
92	CRLMA/0000073/2023	JMS PRAVA	ASHOK KUMAR BEHERA	BERHAMPUR SADAR /24 /2023
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMA/0000074/2023	JMS PRAVA	BEHERA ASHOK KUMAR	BERHAMPUR SADAR /20 /2023
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMA/0000075/2023	JMS PRAVA	ASHOK KUMAR BEHERA	BERHAMPUR TOWN /6 /2023
		VS	VS	()
		STATE OF ODISHA		//
95	CRLMA/0000076/2023	JMS PRAVA	BEHERA ASHOK KUMAR	NIMAKHANDI /6 /2023
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMA/0000077/2023	JMS PRAVA	ASHOK KUMAR BEHERA	NIMAKHANDI /7 /2023
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMA/0000078/2023	GITANJALI PADHAN	DURLLABHA RANJAN MISHRA	SUBALAYA /2 /2023
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMA/0000079/2023	RAGHUNATH BEHERA	ADV	/ /0
		VS	VS	()
		STATE OF ODISHA		//
99	CRLMA/0000080/2023	SK.AHESAN	SOUGAT DASH	REMUNA /10 /2018
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMA/0000081/2023	KRUTIBAS GIRI	AMIYA KUMAR CHHATOI	/ /0
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
101	CRLMA/0000082/2023	SUBRAT KUMAR SAHOO	SATYA RANJAN MULIA	RASOL /131 /2021
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMC/0001227/2023	BAPUN @ ASHIT KUMAR BISWAL	AMULYA RATNA PANDA	BALASORE SADAR /12 /2023
		VS	VS	J.M.F.C.(CITY),BALASORE(Baleshwar)

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103	CRLMC/0001228/2023	STATE OF ODISHA HARISH CHANDRA SAHOO VS	BIJAYANANDA DASH VS	CT/0000020/2023 S.P.(CID-CRL),CUTTACK /42 /2011 ()
104	CRLMC/0001229/2023	STATE OF ODISHA MURALI KHAN VS	MOHAN KUMAR SAHU VS	// REAMAL /110 /2020 ()
105	CRLMC/0001230/2023	STATE OF ODISHA JAGANNATH PATRA @ JAGA VS	S.S.RAY-2 VS	// DHARAKOT PS /126 /2021 ()
106	CRLMC/0001231/2023	STATE OF ODISHA TAPAS MALLIK VS	DEEPAK KU SAHOO VS	// MARINE PST TALCHUA /53 /2019 ()
107	CRLMC/0001232/2023	STATE OF ODISHA MAYADHAR SETHI VS	MANOJ KUMAR MALLICK VS	// PATTAMUNDAI /45 /2009 ()
108	CRLMC/0001233/2023	STATE OF ODISHA PUNAM @ POONAM SHARMA VS	SIDHARTHA DAS VS	// RAIRANGPUR TOWN /54 /2013 ()
109	CRLMC/0001234/2023	STATE OF ODISHA BIKASH CHANDRA SETHI VS	ANIRUDHA DAS VS	// BARIPADA TOWN /62 /2018 ()
110	CRLMC/0001235/2023	STATE OF ODISHA ASHOK HARIJAN VS	DIPTIREKHA NANDA VS	// KHARIAR /79 /2023 ()
111	CRLMC/0001236/2023	STATE OF ODISHA SANAT KUMAR SAHU VS	SOUBHAGYA KUMAR DASH VS	// RAYAGADA TOWN /33 /2020 ()
112	CRLMC/0001237/2023	STATE OF ODISHA SK. AJARUDDIN VS	AMULYA RATNA PANDA VS	// BALASORE TOWN /16 /2023 ()
113	CRLMC/0001238/2023	STATE OF ODISHA KAAMAKSHI SHIPPING, ANDHRA PRADESH VS MIDEAST CARBON PVT.LTD.	PARTHA SARATHI NAYAK VS	// / /0 () //

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114	CRLMC/0001239/2023	SAROJ KUMAR SATPATHY VS STATE OF ODISHA	SANDIPANI NAYAK VS	PATKURA /163 /2022 () //
115	CRLMC/0001240/2023	MANAS RANJAN BARIK VS STATE OF ODISHA	AKSHYANGSHU SEKHAR NANDY VS	BARIPADA TOWN /194 /2022 () //
116	CRLMC/0001241/2023	SATYANANDA MENDELI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	ULLUNDA /22 /2023 () //
117	CRLMC/0001242/2023	TUKUNA @ BICHITRA KUMAR SAHOO VS STATE OF ODISHA	ABHISHEK DASH VS	SALIPUR /170 /2019 () //
118	CRLMC/0001243/2023	TUKUNA@BICHITRA KUMAR SAHOO VS STATE OF ODISHA	ABHISHEK DASH VS	SALIPUR /159 /2022 () //
119	CRLMC/0001244/2023	SAROJ SAHOO VS STATE OF ODISHA	ARUN KUMAR DAS-1 VS	GONDIA /97 /2022 () //
120	CRLMC/0001245/2023	KANDARPA DANSANA @ SAMARU VS STATE OF ODISHA	JAGABANDHU SAHU VS	BIJEPUR /257 /2022 () //
121	CRLMC/0001246/2023	JYOTI BARIK@JYOTI CLARA HARENJ VS STATE OF ODISHA	N.C.MISHRA VS	/ /0 () //
122	CRLMC/0001247/2023	BAPINA @ PRAHALLAD DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SORO /188 /2017 () //
123	CRLMC/0001248/2023	NIKHIL BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
124	CRLMC/0001249/2023	NEPAL BEHERA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	SASON /32 /2015 () //
125	CRLMC/0001250/2023	RAJESH VARANASI	DEVASHIS PANDA	BISSAMCUTTACK /169 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
126	CRLMC/0001251/2023	STATE OF ODISHA RAJESH VARANASI	DEVASHIS PANDA	// BISSAMCUTTACK /2 /2023
		VS	VS	()
127	CRLMC/0001252/2023	STATE OF ODISHA SARAT CHANDRA DASH	BISWAJIT NAYAK	// / /0
		VS	VS	()
128	CRLMC/0001253/2023	REPUBLIC OF INDIA DILESWAR BHUE	SAPAN KUMAR PAL	// RENGALI (SAMBALPUR) /108 /2014
		VS	VS	()
129	CRLMP/0000489/2023	STATE OF ODISHA KRUSHNA CHANDRA BEHERA	PRASANNA KUMAR DASH	// / /0
		VS	VS	()
130	CRLMP/0000490/2023	STATE OF ODISHA BULU ROUT	SARAT CHANDRA MEKAP	// / /0
		VS	VS	()
131	CRLMP/0000491/2023	STATE OF ODISHA DIPTIMAYEE SWAIN	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
132	CRLMP/0000492/2023	STATE OF ODISHA MONALIKA SAHOO	SAROJ RANJAN SUBUDHI	// MARSHAGHAI /35 /2023
		VS	VS	()
133	CRLMP/0000493/2023	STATE OF ODISHA SACHIN KUMAR BISWAL	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
134	CRLMP/0000494/2023	STATE OF ODISHA MEGHNA CHITTROTPALA DIXIT	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
135	CRLMP/0000495/2023	STATE OF ODISHA SUDHIR KUMAR SAHOO	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
136	CRLMP/0000496/2023	STATE OF ODISHA SARAT SAMAL	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMP/0000497/2023	STATE OF ODISHA ANITYA ALOK PANDA VS	BYOMAKESH TRIPATHY VS	// /0 ()
138	CRLMP/0000498/2023	STATE OF ODISHA UPENDRRA MAHADEV SHINDDE VS	BISWAJIT NAYAK VS	// /0 ()
139	CRLMP/0000499/2023	STATE OF ODISHA K.RABINDRA KUMAR PATRA VS	SARATHI JYOTI MOHANTY VS	// /0 ()
140	CRLMP/0000500/2023	STATE OF ODISHA LAXMIPRIYA TRIPATHY VS	JAYADEBA BEHERA VS	// /0 ()
141	CRLMP/0000501/2023	STATE OF ODISHA SRINIVAS PADHIHARI VS	SANJIB KUMAR BHANJADEO VS	// /0 ()
142	CRLREV/0000112/2023	STATE OF ODISHA SUNITA KANDHER VS	SISIR DAS VS	// /0 ()
143	CRLREV/0000113/2023	STATE OF ODISHA JULEE CHHATRIA VS	SISIR DAS VS	// /0 ()
144	CRLREV/0000114/2023	STATE OF ODISHA MOHAN MALGUAR VS	SISIR DAS VS	// /0 ()
145	CRP/0000013/2023	STATE OF ODISHA UDAYANATH BEHERA VS	SUMITRA MOHANTY VS	// /0 ()
146	CRP/0000014/2023	PRATAP CHANDRA PATHY SANTANU KUMAR BEBARTA VS	AMIT PRASAD BOSE VS	// /0 ()
147	FAO/0000121/2023	KISHORE KUMAR SAMANTARAY REGIONAL MANAGER, M/S. ORIENTAL INSURANCE VS	PRASANTA KUMAR MAHALI VS	// /0 ()
		RATNAMANJARI NAYAK		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	FAO/0000122/2023	MANAGER, NATIONAL INSURANCE CO.LTD. VS ABHIRAM ROUT	PRASANTA KUMAR MAHALI VS	// 0 //
149	FAO/0000123/2023	MANAGER, NATIONAL INSURANCE CO. LTD. VS PURUSOTTAM MALLICK	PRASANTA KUMAR MAHALI VS	// 0 //
150	FAO/0000124/2023	MANAGER, NATIONAL INSURANCE CO.LTD. VS SARAT CHANDRA DAS	PRASANTA KUMAR MAHALI VS	// 0 //
151	FAO/0000125/2023	MANAGER, NATIONAL INSURANCE CO. LTD. VS SATRUGHANA DAS	PRASANTA KUMAR MAHALI VS	// 0 //
152	FAO/0000126/2023	DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LTD. VS KAILASH CHANDRA PANDA	SUNANDA RAM GHOSE VS	// 0 //
153	FAO/0000127/2023	CHIEF REGIONAL MANAGER., M/S ORIENTAL INSURANCE CO. LTD. VS BASANTA KUMAR ROUT	RINTHOBA PATI VS	// 0 //
154	FAO/0000128/2023	THE NEW INDIA ASSURANCE COMPANY LTD. VS SIKHAR RANA	ADAM ALI KHAN VS	// 0 //
155	FAO/0000129/2023	DIVISIONAL MANAGER, M/S. ROYAL SUNDARAM GENERAL INSURANCE COMPANY LTD. VS AMIYA JENA	ADAM ALI KHAN VS	// 0 //
156	FAO/0000130/2023	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD. VS KAILASH RAY	ADAM ALI KHAN VS	// 0 //
157	MACA/0000192/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD. VS SAMBARI SIDU	PRASANTA KUMAR MAHALI VS	// 0 //
158	MACA/0000193/2023	MALATI PRUSTY VS BIBHUTI BHUSAN BEHERA	BINAYAK PRASAD MOHANTY VS	// 0 //
159	MACA/0000194/2023	BRANCH MANAGER, HDFC ERGO GENERAL INSURANCE COMPANY LTD.	ADAM ALI KHAN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	MACA/0000195/2023	BALARAM PATNAIK SURESH CHANDRA MAHALIK	DEBASISH PATNAIK	//
		VS	VS	0
161	MACA/0000196/2023	CHITTA RANJAN NAYAK SUSHAMA SETHY	DEBASISH PATNAIK	//
		VS	VS	0
162	MACA/0000197/2023	CHITTA RANJAN NAYAK BEBI NAYAK	DEBASISH PATNAIK	//
		VS	VS	0
163	MATA/0000072/2023	CHHITTA RANJAN NAYAK SWARNAREKHA SARANGI	ANIRUDHA DAS	//
		VS	VS	0
164	RPFAM/0000080/2023	DEEPAK KUMAR ACHARYA RASMIPRAVA MOHANTY	NALINI KUMAR JENA	//
		VS	VS	0
165	RPFAM/0000081/2023	ARUN KUMAR SAMAL JOLLANDA TEJESWARA RAO	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
166	RPFAM/0000082/2023	JOLLANDA RANJITA KUNI PRADHAN	AMITAV TRIPATHY	//
		VS	VS	0
167	RPFAM/0000083/2023	MANORANJAN ROUSTRAY MANOJ KUMAR DASH	NIRANJAN PANDA	//
		VS	VS	0
168	RVWPET/0000068/2023	PRAVATI MISHRA THE EXECUTIVE OFFICER, BALASORE MUNICIPALITY	NIRANJAN PANDA - 1	//
		VS	VS	0
169	RVWPET/0000069/2023	BITIKA DEY GANDHI INSTITUTE OF ENGINEERING AND TECHNOLOGY	DEEPAK KUMAR ACHARYA	//
		VS	VS	0
170	TRP(C)/0000097/2023	SWARAJ MOHANTY BISHNU PRADHAN@BISHNUPRIYA PRADHAN	MANAS RANJAN SAMANTARAY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	TRPCRL/000016/2023	SIMANCHALA DAS NIRUPAMA PRADHAN VS	BIBHU PRASAD TRIPATHY VS	// //0 ()
172	WA/0000451/2023	GOKULANANDA SAHU PRATAP KUMAR PARHI VS	SUKANTA KUMAR NAYAK VS	// // ()
173	WA/0000452/2023	COLLECTOR, BHADRAK TANMAYA KUMAR ACHARYA VS	SANTOSH KUMAR SWAIN VS	// // ()
174	WA/0000453/2023	ORISSA PUBLIC SERVICE COMMISSION, CUTTACK STATE OF ODISHA VS	SANDEE PARIDA,SENIOR STANDING COUNSEL(S AND ME) VS	// // ()
175	WA/0000454/2023	SRIKANT SATPATHY STATE OF ODISHA VS	SANDEEP PARIDA,SENIOR STANDING COUNSEL(S AND M.E) VS	// // ()
176	WA/0000455/2023	BINOD BIHARI PAL STATE OF ODISHA VS	SANDEEP PARIDA,SENIOR STANDING COUNSEL(S AND M.E) VS	// // ()
177	WA/0000456/2023	SAROJ KUMAR PANDA DR.DAITARY SAHOO VS	DR. PURUSOTTAM CHULI VS	// // ()
178	WA/0000457/2023	STATE OF ODISHA STATE OF ODISHA VS	SANDEEP PARIDA,SR. STANDING COUNSEL(S AND M.E) VS	// // ()
179	WA/0000458/2023	RAMAKANTA DAS STATE OF ODISHA VS	HARI KRUSHNA PANIGRAHI,A.S.C VS	// // ()
180	WA/0000459/2023	NARAHARI LENKA STATE OF ODISHA VS	HARI KRUSHNA PANIGRAHI,A.S.C VS	// // ()
181	WA/0000460/2023	BAIDHAR SAHOO STATE OF ODISHA VS	RABI NARAYAN MISHRA ,A.G.A VS	// // ()
		SUBASH CHANDRA DAS		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WA/0000461/2023	STATE OF ODISHA VS SUDARSAN BEHERA	HARI KRUSHNA PANIGRAHI,A.S.C VS	// 0 //
183	WA/0000462/2023	STATE OF ODISHA VS BAIDEHI SETHI	HARI KRUSHNA PANIGRAHI,A.S.C VS	// 0 //
184	WA/0000463/2023	STATE OF ODISHA VS TRINATH GAUDA	HARI KRUSHNA PANIGRAHI,A.S.C VS	// 0 //
185	WA/0000464/2023	STATE OF ODISHA VS CHANDRAMANI DASH	HARI KRUSHNA PANIGRAHI,A.S.C VS	// 0 //
186	WA/0000465/2023	STATE OF ODISHA VS GYANENDRA PRASAD BHANJA	TARUN PATNAIK,A.G.A VS	// 0 //
187	WA/0000466/2023	STATE OF ODISHA VS MRUTYUNJAY PANDA	SANDEEP PARIDA,SR. STANDING COUNSEL(S AND M.E) VS	// 0 //
188	WA/0000467/2023	STATE OF ODISHA VS UPENDRA BEHERA	HARI KRUSHNA PANIGRAHI,A.S.C VS	// 0 //
189	WA/0000468/2023	ADDL. CHIEF SECRETARY, WATER RESOURCES DEPARTMENT VS SANJAY KUMAR KANUNGO	SURAJ KRAYAN PATNAIK,A.G.A VS	// 0 //
190	WA/0000469/2023	STATE OF ODISHA VS HARIHAR SAHU	TARUN PATNAIK,A.G.A VS	// 0 //
191	WA/0000470/2023	STATE OF ODISHA VS PRAMOD KUMAR MALLIK	Y.S.P BABU,A.G.A VS	// 0 //
192	WP(C)/0006962/2023	DEBJYOTI DUTTA VS BSNL, NEW DELHI	BISWAJIT DAS VS	// 0 //
193	WP(C)/0006963/2023	PRATAP KUMAR DASH	KOUSIK ANANDA GURU	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0006964/2023	STATE OF ODISHA KANCHANBALA JENA	BINAYAK MOHAPATRA	//
		VS	VS	0
195	WP(C)/0006965/2023	REVENUE INSPECTOR, BRAHMAN JHARILO REVENUE CIRCLE, CUTTACK RABINDRA DAS	SURESH KUMAR JENA	//
		VS	VS	0
196	WP(C)/0006966/2023	STATE OF ODISHA KANCHANBALA JENA	BINAYAK MOHAPATRA	//
		VS	VS	0
197	WP(C)/0006967/2023	REVENUE INSPECTOR, BRAHMANJHARILO REVENUE CIRCLE, CUTTACK BIKRAM KESHARI DASH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
198	WP(C)/0006968/2023	STATE OF ODISHA DEEPAK KUMAR PARIDA	MANORANJAN PADHI	//
		VS	VS	0
199	WP(C)/0006969/2023	THE STATE OF ODISHA BISWANATH PARIDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
200	WP(C)/0006970/2023	STATE OF ODISHA NETRANANDA BARIK	KUNAL KUMAR SWAIN	//
		VS	VS	0
201	WP(C)/0006971/2023	STATE OF ODISHA PRATAP KUMAR PATEL	BJAYA KUMAR MOHANTY	//
		VS	VS	0
202	WP(C)/0006972/2023	STATE OF ODISHA SANJAY KUMAR SAHU	GIRIDHARI SINGH	//
		VS	VS	0
203	WP(C)/0006973/2023	UNION OF INDIA PRASANTA MANDAL	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
204	WP(C)/0006974/2023	STATE OF ODISHA PRADEEP MOHAN KHORA	MANOJ KUMAR MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0006975/2023	STATE OF ODISHA DEBIPRASANNA NAYAK VS	JAJATI KESHARI KHUNTIA VS	// // ()
206	WP(C)/0006976/2023	STATE OF ODISHA BIBHUTI BHUSAN DASH VS	AJAYA KUMAR DASH VS	// // ()
207	WP(C)/0006977/2023	STATE OF ODISHA MANOJ KUMAR MUNDA VS	ARUN KUMAR ACHARYA VS	// // ()
208	WP(C)/0006978/2023	STATE OF ODISHA RASMIRANJAN NAYAK VS	SUBASH MANSINGH VS	// // ()
209	WP(C)/0006979/2023	STATE OF ODISHA ANIL KUMAR SAHOO VS	UMAKANTA MISHRA VS	// // ()
210	WP(C)/0006980/2023	STATE OF ODISHA SUMATI NAYAK VS	AJAYA KUMAR MOHARANA VS	// // ()
211	WP(C)/0006981/2023	STATE OF ODISHA HRUSIKESH NATH VS	DILLIP KUMAR MOHAPATRA VS	// // ()
212	WP(C)/0006982/2023	STATE OF ODISHA JNANADA PRASANNA MOHANTY VS	SANTOSH KUMAR MISHRA VS	// // ()
213	WP(C)/0006983/2023	THE COMMNR. OF GOODS AND SERVICES TAX, ODISHA NIBASH CHANDRA KAR VS	DILLIP KUMAR MOHAPATRA VS	// // ()
214	WP(C)/0006984/2023	STATE OF ODISHA PRAMILA KUMARI MUDULI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
215	WP(C)/0006985/2023	STATE OF ODISHA JUGAL KISHORE PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0006986/2023	UMAKANTA NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
217	WP(C)/0006987/2023	SANJUKTA MOHAPATRA VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
218	WP(C)/0006988/2023	SHISHIRA KUMAR DASH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
219	WP(C)/0006989/2023	SADANANDA SAHU VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
220	WP(C)/0006990/2023	DEBENDRA CHANDRA DAS VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
221	WP(C)/0006991/2023	K.RAJESWAR PATRA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
222	WP(C)/0006992/2023	ODISHA GRAMYA BANK, ITAMATI BRANCH, NAYAGARH VS STATE OF ODISHA	ANIL KUMAR MOHANTY VS	// 0 //
223	WP(C)/0006993/2023	STRATEVISTA AUTOMOBILES PVT. LTD., CUTTACK VS STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK	JAYDEEP PAL VS	// 0 //
224	WP(C)/0006994/2023	SANTOSH KUMAR MISHRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
225	WP(C)/0006995/2023	RABINDRANATH DALAI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
226	WP(C)/0006996/2023	ASEETA KUMAR SATAPATHY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
227	WP(C)/0006997/2023	AMITA KUMARI JENA	SUBHASISH SATAPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0006998/2023	BIJAYALAXMI JENA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0006999/2023	KRUPASINDHU MALLICK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0007000/2023	JHONSHON SHAKTISWAR BARDHAN	SESHDEV DASH	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0007001/2023	GADADHAR PANDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0007002/2023	BASANTA KUMAR NANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0007003/2023	JAGANNATH JENA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		PNB, NEW DELHI		//
234	WP(C)/0007004/2023	SUBASH CHANDRA ROUT	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0007005/2023	BASANTA KISHORE SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0007006/2023	SANJAY KUMAR BRAJABANDHU SAHU @ SANJAY KUMAR PANDA	KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0007007/2023	MADHUSUDAN KANHAR	TATHAGATA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0007008/2023	GOLAK BIHARI ROUT	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0007009/2023	STATE OF ODISHA PADMA CHARAN MOHANTY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
240	WP(C)/0007010/2023	STATE OF ODISHA GAJANAN MEHER VS	SATYA NARAYAN MISHRA 4 VS	// // ()
241	WP(C)/0007011/2023	STATE OF ODISHA PRITHWIRAJ GOSHALA, THIKADAR PADA, BOLANGIR VS	PRAFULLA KUMAR RATH VS	// // ()
242	WP(C)/0007012/2023	STATE OF ODISHA GIRIJA SANKAR MAHAPATRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
243	WP(C)/0007013/2023	STATE OF ODISHA PUSPALATA NAYAK VS	LAXMI KANTA MOHANTY VS	// // ()
244	WP(C)/0007014/2023	STATE OF ODISHA SURENDRA KUMAR SWAIN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
245	WP(C)/0007015/2023	STATE OF ODISHA MURALIDHAR BARIK VS	LAXMI KANTA MOHANTY VS	// // ()
246	WP(C)/0007016/2023	STATE OF ODISHA BIJAYA KUMAR SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
247	WP(C)/0007017/2023	STATE OF ODISHA BIRANCHI NARAYAN PANDA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
248	WP(C)/0007018/2023	STATE OF ODISHA ANJALI MOHAPATRA VS	LAXMI KANTA MOHANTY VS	// // ()
249	WP(C)/0007019/2023	STATE OF ODISHA SAROJINI BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0007020/2023	KALANDI CHARAN MOHANTY VS STATE OF ODISHA	LAXMI KANTA MOHANTY VS	// 0 //
251	WP(C)/0007021/2023	BIJAYA KUMAR PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
252	WP(C)/0007022/2023	BARADA PRASAD RATH VS STATE OF ODISHA	SUBHASISH SATAPATHY VS	// 0 //
253	WP(C)/0007023/2023	PRATIMA PATTANAİK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
254	WP(C)/0007024/2023	M/S SUN PESTICIDES PVT. LTD., RAJASTHAN, JAIPUR VS STATE OF ODISHA	CHINMAYA MOHANTY VS	// 0 //
255	WP(C)/0007025/2023	SURESH KUMAR SAHA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
256	WP(C)/0007026/2023	GAURA CHARAN PRAHARAJ VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
257	WP(C)/0007027/2023	SURAJ SAHA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
258	WP(C)/0007028/2023	MANOJ KUMAR BEHURIA VS STATE OF ODISHA	KUMAR PRAJWAL VS	// 0 //
259	WP(C)/0007029/2023	PURUSOTAM PALATASINGH VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
260	WP(C)/0007030/2023	UDAYA KUMAR PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
261	WP(C)/0007031/2023	GAUTAM KUMAR	TRILOCHAN NANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0007032/2023	RABINDRA KUMAR BARIK	GEETANJALI NAYAK	//
		VS	VS	0
		THE REVENUE DIVISIONAL COMMNR. CENTRAL, CUTTACK		//
263	WP(C)/0007033/2023	JNYANINDRA SAHU	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0007034/2023	KISHORE CHANDRA SAHU	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0007035/2023	TANKADHAR DEHURY	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0007036/2023	JANMEJAY BARAL	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0007037/2023	PRASANNA KUMAR SATPATHY	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0007038/2023	DHARANIDHAR BEHERA	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0007039/2023	DIGAMBARA DALABEHERA	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0007040/2023	DOLAGOBINDA PRADHAN	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0007041/2023	SARAT KUMAR PRADHAN	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0007042/2023	LOCHAN BEHERA	SANTOSH KUMAR MAHANTY	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0007043/2023	STATE OF ODISHA NARAYANI COLLEGE OF NURSING, JAGATSINGHPUR	PAMI RATH	//
		VS	VS	()
274	WP(C)/0007044/2023	DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR BIDYADHARA PATRA	PRADEEP KUMAR MOHAPATRA	//
		VS	VS	()
275	WP(C)/0007045/2023	STATE OF ODISHA FRANKLIN INSTITUTE OF MEDICAL SCIENCE, PURI	PAMI RATH	//
		VS	VS	()
276	WP(C)/0007046/2023	DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR TRISHA NURSING CENTRE, CUTTACK	PAMI RATH	//
		VS	VS	()
277	WP(C)/0007047/2023	DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR TRISHA NURSING CENTRE, DHENKANAL	PAMI RATH	//
		VS	VS	()
278	WP(C)/0007048/2023	DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR KASTURABA GANDHI ANM AND GNM TRAINING SCHOOL, JAGATSINGHPUR	PAMI RATH	//
		VS	VS	()
279	WP(C)/0007049/2023	DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR TIRTHABASI PATRA	SANTOSH KUMAR MOHANTY	//
		VS	VS	()
280	WP(C)/0007050/2023	STATE OF ODISHA MAHIMA COLLEGE OF NURSING, JAGATSINGHPUR	PAMI RATH	//
		VS	VS	()
281	WP(C)/0007051/2023	DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR SANTOSH BEHERA	SANTOSH KUMAR MAHANTY	//
		VS	VS	()
282	WP(C)/0007052/2023	STATE OF ODISHA KAMADEV KHATUA	SANTOSH KUMAR MAHANTY	//
		VS	VS	()
283	WP(C)/0007053/2023	STATE OF ODISHA MOTILAL MATARI	RAJJEET ROY	//
		VS	VS	()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0007054/2023	NALINI PRAVA NAYAK VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
285	WP(C)/0007055/2023	RENUBALA BEHERA VS DIRECTOR, LAND RECORDS SURVEYS AND CONSOLIDATION, CUTTACK	PRABHAT KUMAR DAS VS	// 0 //
286	WP(C)/0007056/2023	TRINATH MISHRA VS STATE OF ODISHA	PRASANTA KUMAR JOSHI VS	// 0 //
287	WP(C)/0007057/2023	MADHUSUDAN BHASRA VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
288	WP(C)/0007058/2023	M/S. P.K. MININGS PVT. LTD.,BBSR VS CGIT-CUM-LABOUR COURT-CUM-DESIGNATED APPELLATE AUTHORITY, BBSR	SIDDHESWAR BAUG VS	// 0 //
289	WP(C)/0007059/2023	SURENDRADEV SAHU VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
290	WP(C)/0007060/2023	BIRANCHI PADHAN VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
291	WP(C)/0007061/2023	SATYA SUNDAR SWAIN VS STATE OF ODISHA	SARAT KUMAR BEHERA VS	// 0 //
292	WP(C)/0007062/2023	SUBASHA CHANDRA NAYAK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
293	WP(C)/0007063/2023	DILLIP KUMAR DASH VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
294	WP(C)/0007064/2023	PRABHAT KUMAR CHOUDHURY VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
295	WP(C)/0007065/2023	GAGAN KUMAR NAYAK	BIPIN KUMAR NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0007066/2023	BIPIN BIHARI MISHRA	BHAKTA RANJAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0007067/2023	GIRISH CHANDRA HEMBRAM	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0007068/2023	MAMATA DAS	PRASANTA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0007069/2023	MANJULA MOHANTY	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0007070/2023	JAITRIMANI PRUSTY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0007071/2023	KSHIROD CHANDRA BISWAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0007072/2023	KUNJABANA PATEL	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0007073/2023	RAJA KUMAR SETH	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0007074/2023	RABINDRA KUMAR BISWAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0007075/2023	SUNASIRA BEHERA	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0007076/2023	BISWANATH PATRA @ D. VENKATESWARLU	RANJAN KUMAR BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0007077/2023	STATE OF ODISHA SARAT KUMAR PATRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
308	WP(C)/0007078/2023	STATE OF ODISHA SANTAN KHUNTIA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
309	WP(C)/0007079/2023	STATE OF ODISHA UMESH CHANDRA ROUT VS	DILLIP KUMAR MOHAPATRA VS	// // ()
310	WP(C)/0007080/2023	STATE OF ODISHA SHIBA CHARANA NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
311	WP(C)/0007081/2023	STATE OF ODISHA PRAMOD KUMAR SWAIN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
312	WP(C)/0007082/2023	STATE OF ODISHA PRAVAT KUMAR SWAIN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
313	WP(C)/0007083/2023	STATE OF ODISHA JALADHAR SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
314	WP(C)/0007084/2023	STATE OF ODISHA ASHOK KUMAR SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
315	WP(C)/0007085/2023	STATE OF ODISHA PRAMOD KUMAR PANDA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
316	WP(C)/0007086/2023	STATE OF ODISHA GANGEYA SAHU VS	BHOJARAJ SETH VS	// // ()
317	WP(C)/0007087/2023	BRANCH MANAGER, CANARA BANK, BARGARH BRANCH DAMBARUDHAR MOHANTA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0007088/2023	KANHU CHARAN POLLAI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
319	WP(C)/0007089/2023	KUMUDINI PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
320	WP(C)/0007090/2023	SWAPNA SUNELIKA SAMAL VS RESERVE BANK OF INDIA, BBSR	BIDESH RANJAN BEHERA VS	// 0 //
321	WP(C)/0007091/2023	PRASANNA KUMAR RATH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
322	WP(C)/0007092/2023	PRASANNA KUMAR PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
323	WP(C)/0007093/2023	SASMITA MALLICK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
324	WP(C)/0007094/2023	URMILA KUMARI DEI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
325	WP(C)/0007095/2023	KASIM KHAN VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
326	WP(C)/0007096/2023	DEBABRATA SATPATHY VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
327	WP(C)/0007097/2023	M/S. ANURADHA ENGINEERING WORKS, JHARSUGUDA VS AO/CHIEF MANAGER, BANK OF BARODA, BBSR	MANENDRA CHANDRA SWAIN VS	// 0 //
328	WP(C)/0007098/2023	PANCHESWAR KHANDEI VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
329	WP(C)/0007099/2023	LAXMIDHAR PANDA	TRILOCHAN PANIGRAHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0007100/2023	JITENDRA NATH SOREN	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0007101/2023	NARAYAN SWAIN	SAMVIT MOHANTY	//
		VS	VS	0
		BOARD OF TRUSTEE, PPT, PARADEEP		//
332	WP(C)/0007102/2023	DHIRA MUKHI	DINESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0007103/2023	BIJAYA KUMAR SUBUDHI	SADASIVA PATRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0007104/2023	SMRUTIRANJAN MOHANTY	BIPIN KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0007105/2023	BIJAY KUMAR MOHANTA	SRIKAR KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0007106/2023	RANJAN KUMAR BHOI	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0007107/2023	RANJAN KUMAR BEHERA	SAROJ RANJAN SUBUDHI	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0007108/2023	NIMAI CHAND BHOI	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0007109/2023	TAPASWINI NAYAK	RAMA CHANDRA RAY	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0007110/2023	SANTOSH SIKA	DINESH KUMAR PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0007111/2023	STATE OF ODISHA BIJAYA RAJ JENA VS	SUDHIR KUMAR MALLICK VS	// // ()
342	WP(C)/0007112/2023	STATE OF ODISHA ANGADA PRADHAN VS	SAROJ RANJAN SUBUDHI VS	// // ()
343	WP(C)/0007113/2023	STATE OF ODISHA ADHIKARI MOHANTY VS	DURGESH NARAYAN RATH VS	// // ()
344	WP(C)/0007114/2023	GOVT. OF INDIA ARCHAEOLOGICAL SURVEY OF INDIA WORKERS UNION, BBSR VS	PRONIBBSR VS	// // ()
345	WP(C)/0007115/2023	THE PRESIDING OFFICER, CENTRAL GOVT. INDUSTRIAL TRIBUNAL, BBSR ASHOK KUMAR DHARUA VS	JAGABANDHU SAHU VS	// // ()
346	WP(C)/0007116/2023	STATE OF ODISHA BISWAJIT SARANGI VS	GOPINATH SETHI VS	// // ()
347	WP(C)/0007117/2023	STATE OF ODISHA SUJIT KUMAR ROUT VS	GOPINATH SETHI VS	// // ()
348	WP(C)/0007118/2023	STATE OF ODISHA NIRANJAN SAHU VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
349	WP(C)/0007119/2023	STATE OF ODISHA NIRANJAN SAHU @ NIRANJAN SAHOO VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
350	WP(C)/0007120/2023	STATE OF ODISHA BASUDEV MOHANTY VS	ANIL KUMAR BEHERA VS	// // ()
351	WP(C)/0007121/2023	STATE OF ODISHA BINITA BEHERA VS STATE OF ODISHA	AVIJIT MISHRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0007122/2023	RENUBALA NAYAK VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
353	WP(C)/0007123/2023	DR. DEEPALI PRUSTY VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
354	WP(C)/0007124/2023	BAMADEV KABI VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
355	WP(C)/0007125/2023	MANOJ KUMAR LAL VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
356	WP(C)/0007126/2023	DUBRAJ NAIK VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
357	WP(C)/0007127/2023	PRASANTA KUMAR KUJUR VS STATE TRANSPORT AUTHORITY, ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
358	WP(C)/0007128/2023	ISWAR GURU VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
359	WP(C)/0007129/2023	HEMANTA KUMAR JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
360	WP(C)/0007130/2023	NIKUNJA KISHORE DASH VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
361	WP(C)/0007131/2023	ADIKANDA ROUT VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
362	WP(C)/0007132/2023	SUJATA BARISAL VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
363	WP(C)/0007133/2023	NIRUPAMA MOHANTY	SUDHIR KUMAR MALLICK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0007134/2023	UMESH PRASAD SHIAL	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0007135/2023	O.S.E.B SHRAMIK MAHASANGHA, BBSR	SOMANATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0007136/2023	BRAJABANDHU SAHU	ASHOK KUMAR ROUT	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, ANGUL		//
367	WP(C)/0007137/2023	M/S.SUGUNA FOODS PVT. LTD. GANJAM	ASHOK KUMAR ROUT	//
		VS	VS	0
		TRANSPORT COMMNR. CUM CHAIRMAN, STA. CUTTACK		//
368	WP(C)/0007138/2023	JAGABANDHU ADHA	SIBANARAYAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0007139/2023	SAMPAD KUMAR SINGH	LAXMI KANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0007140/2023	SAILABALA BAHINIPATI	SHIVSANKAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0007141/2023	PRATAP KISHOR SAHANI	ANURAG PATI	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0007142/2023	RAJANI KANTA SAHOO	SHIVSANKAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0007143/2023	KALPANA DAS	SIDDHESWAR BAUG	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0007144/2023	SAI COLLEGE OF NURSING, JAJPUR	PAMI RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0007145/2023	DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR KANAKALATA KANDI VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// // ()
376	WP(C)/0007146/2023	BABAJI CHANDRA GIRI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// // ()
377	WP(C)/0007147/2023	BINOD BIHARI SAMANTARAY VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// // ()
378	WP(C)/0007148/2023	M/S SAINIK MINING AND ALLIED SERVICES LTD., NEW DELHI VS M.C.L., SAMBALPUR	WIDELHATNAIK VS	// // ()
379	WP(C)/0007149/2023	SATRUGHANA DAS VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// // ()
380	WP(C)/0007150/2023	CHIRANJIBI PRADHAN VS OSSC, BARRACK NO.I, BBSR	BASUDEV PUJARI VS	// // ()
381	WP(C)/0007151/2023	SMC, AHAMADPUR GOVT. PRIMARY SCHOOL, JAJPUR VS STATE OF ODISHA	SUBHAGYA CHANDRA DEV DASH VS	// // ()
382	WP(C)/0007152/2023	MANAS RANJAN MOHANTY VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// // ()
383	WP(C)/0007153/2023	SMC, PATENIGAON GOVT. PRIMARY SCHOOL, JAGANPUR VS STATE OF ODISHA	KUNGIKUMAR SWAIN VS	// // ()
384	WP(C)/0007154/2023	JAGADISH HOTTA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// // ()
385	WP(C)/0007155/2023	PRAHALLADA BEHERA VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0007156/2023	MAHENDRA KUMAR PARIDA VS STATE OF ODISHA	ARJUNA CHARAN BEHERA VS	// () //
387	WP(C)/0007157/2023	STEEL AUTHORITY OF INDIA LTD. ROURKELA VS STATE OF ODISHA	DINESH KUMAR PATRA VS	// () //
388	WP(C)/0007158/2023	KABIRAJ SAHOO VS CHITTARANJAN BHANJA	DINESH KUMAR PATRA VS	// () //
389	WP(C)/0007159/2023	SOMANATH SETHI VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// () //
390	WP(C)/0007160/2023	SHIBADUTTA MAHAPATRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// () //
391	WP(C)/0007161/2023	PADMANAV KUMBHAR VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// () //
392	WP(C)/0007162/2023	SANTAK JENA VS STATE OF ODISHA	AVIJIT MISHRA VS	// () //
393	WP(C)/0007163/2023	NITU RANI MISHRA @ NITURANI MISHRA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// () //
394	ABLAPL/0002438/2023	PRADEEP SINGH VS STATE OF ODISHA	BICHITRA NARAYAN SATAPATHY VS	PARADEEP /96 /2023 () //
395	ABLAPL/0002439/2023	GYANENDRA KUMAR SINGH @ GYANDRA VS STATE OF ODISHA	ARIJEET MISHRA VS	CANTONMENT ROAD /40 /2023 () //
396	ABLAPL/0002440/2023	PRABIN PARIDA @ AJU VS STATE OF ODISHA	BICHITRA NARAYAN SATAPATHY VS	ERASAMA /88 /2023 () //
397	ABLAPL/0002441/2023	PANU @ RABINDRA SWAIN	SAROJ KUMAR PADHI	PIPLI /107 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
398	ABLAPL/0002442/2023	STATE OF ODISHA MANAS KUMAR DAS	DEEPTIRANJAN JENA	// BONTH /122 /2021
		VS	VS	S.D.J.M.,BHADRAK(Bhadrak)
399	ABLAPL/0002443/2023	STATE OF ODISHA RATAN KALAR	HIMANSU SEKHAR SATAPATHY	GR/0001697/2021 DABUGAM /38 /2023
		VS	VS	()
400	ABLAPL/0002444/2023	STATE OF ODISHA BASANTA PATEL	ABHAYA KUMAR PARIDA	// KHARIAR /81 /2023
		VS	VS	()
401	ABLAPL/0002445/2023	STATE OF ODISHA PATITAPABAN DASH	DEEPAK KU SAHOO	// KENDRAPARA SADAR /546 /2022
		VS	VS	()
402	ABLAPL/0002446/2023	STATE OF ODISHA MATHURI SUTAR	MANOJ KUMAR MALLICK	// PATTAMUNDAI /732 /2022
		VS	VS	()
403	ABLAPL/0002447/2023	STATE OF ODISHA SK. AYAB @ TARZEN	ZAMEEL AHMED KHAN	// DARGHA BAZAR /36 /2023
		VS	VS	()
404	ABLAPL/0002448/2023	STATE OF ODISHA HAPPY MALLIK	DEEPAK KU SAHOO	// MAHAKALPARA /36 /2023
		VS	VS	()
405	ABLAPL/0002449/2023	STATE OF ODISHA DOLAMANI SAHU	JAGABANDHU SAHU	// AGALPUR /4 /2023
		VS	VS	()
406	ABLAPL/0002450/2023	STATE OF ODISHA DILLIP KUMAR PRAHARAJ	HEMANTA KUMAR TRIPATHY	// TANGI /29 /2023
		VS	VS	()
407	ABLAPL/0002451/2023	STATE OF ODISHA MAHANTA BEHERA	DEEPAK KU SAHOO	// PATKURA /170 /2023
		VS	VS	()
408	ABLAPL/0002452/2023	STATE OF ODISHA RANJAN MANDAL	BICITRA NARAYAN SATAPATHY	// ERASAMA /442 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0002453/2023	STATE OF ODISHA AMARESH SAHOO @ AMBARESH SAHU @ LIPU VS	JUGALA KISHORE PANDA VS	// PARJANG /85 /2023 ()
410	ABLAPL/0002454/2023	STATE OF ODISHA MADHURI BIBI VS	AMULYA RATNA PANDA VS	// BALASORE TOWN /17 /2023 ()
411	ABLAPL/0002455/2023	STATE OF ODISHA SUSANTA PALEI @ SUCHITA VS	BICHITRA NARAYAN SATAPATHY VS	// KUJANGA /89 /2023 ()
412	ABLAPL/0002456/2023	STATE OF ODISHA KIRAN RAO VS	PRANAB RANJAN CHHATOI VS	// NAYAPALLI P.S. /33 /2023 ()
413	ABLAPL/0002457/2023	STATE OF ODISHA BHAGABAN DAS VS	PRANAB RANJAN CHHATOI VS	// NAYAPALLI P.S. /88 /2023 ()
414	ABLAPL/0002458/2023	STATE OF ODISHA PRADIPTA KUMAR SAHU VS	TRILOCHAN PANIGRAHI VS	// / /0 ()
415	ABLAPL/0002459/2023	STATE OF ODISHA KISHORI NAIK @ KISHOR VS	JUGALA KISHORE PANDA VS	// NAKTIDEUL /23 /2023 ()
416	ABLAPL/0002460/2023	STATE OF ODISHA RAMACHANDRA BARIK VS	RAMAKANTA PANDA VS	// PURIGHAT /32 /2023 ()
417	ABLAPL/0002461/2023	STATE OF ODISHA KAIBALYA RAJ PATNAIK VS	MAHES DAS VS	// AIR FIELD P.S. /228 /2020 ()
418	ABLAPL/0002462/2023	STATE OF ODISHA AMRESH PATI VS	PRASANTA KUMAR NANDA VS	// MAHILA P.S.(BBSR) /30 /2023 ()
419	ABLAPL/0002463/2023	STATE OF ODISHA BASANTA KUMAR MISHRA VS	BIJAYA KUMAR RAGADA VS	// SAMBALPUR TOWN /481 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :09/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0002464/2023	SATYA NARAYAN PUROHIT VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /460 /2022 () //
421	ABLAPL/0002465/2023	SATYA NARAYAN PUROHIT VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /480 /2022 () //
422	ABLAPL/0002466/2023	SATRUGHAN PANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
423	ABLAPL/0002467/2023	SANTI BHUSAN PANDA VS STATE OF ODISHA	RAMDAS ACHARY VS	DHENKANAL TOWN /137 /2023 () //
424	ABLAPL/0002468/2023	SUCHISMITA MISHRA VS STATE OF ODISHA	RAMDAS ACHARY VS	DHENKANAL TOWN /137 /2023 () //
425	ABLAPL/0002469/2023	PINKY LATA SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /37 /2023 () //
426	ABLAPL/0002470/2023	ANITYA ALOK PANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
427	ABLAPL/0002471/2023	AMIT PATI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MAHILA P.S.(BBSR) /30 /2023 () //
428	ABLAPL/0002472/2023	KABAL DALEI VS STATE OF ODISHA	RAJALAXMI BISWAL VS	GOPALPRASAD /30 /2023 () //
429	ABLAPL/0002473/2023	PIYALI GHOSH @ DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 () //
430	ABLAPL/0002474/2023	J. LINGARAJ VS STATE OF ODISHA	RAKESH KUMAR ROUTHAY VS	CANTONMENT ROAD /33 /2023 () //
431	ABLAPL/0002475/2023	SARAT SAMAL	BYOMAKESH TRIPATHY	BHADRAK RURAL /22 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :09/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0002476/2023	MANORANJAN DAS	BIJAYA KUMAR RAGADA	SAMBALPUR TOWN /460 /2022
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0002477/2023	SATYA NARAYAN PUROHIT	BIJAYA KUMAR RAGADA	SAMBALPUR TOWN /480 /2022
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0002478/2023	PRATAP @ CHANDRA SEKHAR SAHOO	BIKRAM RATH	GURUDIJHATIA /28 /2023
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0002479/2023	AJAYA KUMAR SAHOO	AKSHAYA KUMAR SAHOO	JUDUM /15 /2023
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0002480/2023	ALEKHA PRASAD ROUT	RANJAN KUMAR ROUT	RAJNAGAR /177 /2015
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0002481/2023	DUSMANTA SAMANTRAY	SUKANTA KUMAR DALAI	KHURDA SADAR /11 /2023
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0002482/2023	SAMSED BIBI @ SAMSAD KHANAN	SATYABRATA DASH	BALICHANDRAPUR /65 /2023
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0002483/2023	BASANTA KUMAR MISHRA	BIJAYA KUMAR RAGADA	SAMBALPUR TOWN /481 /2022
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0002484/2023	SAGAR NAYAK @ SAGAR KUMAR NAYAK	SATYA NARAYAN MISHRA 4	NAIKANI-DIHI /47 /2023
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0002485/2023	ALEKHA PRASAD ROUT	RANJAN KUMAR ROUT	RAJNAGAR /181 /2015
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :09/03/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	8/2023 CRLLP/13/2023	BHAGABAN BARIK-MP	ARJUNA CHARANA BEHERA
2	9/2023 CRP/14/2023	SANTANU KUMAR BEBARTA-MP	AMIT PRASAD BOSE
3	9/2023 OJC/5428/2002	BHIKARI CH. ROUT-MP	MR.BUDHADEV ROUTRAY
4	40/2023 LAA/33/2011	STATE and ANR.-MP	ASC
5	41/2023 LAA/33/2011	STATE and ANR.-MP	
6	42/2023 LAA/33/2011	STATE and ANR.-MP	ASC
7	57/2023 WPC(OAC)/2922/2008	KAILASH CHANDRA BEHERA-MP	J.K.KHUNTIA, H.K.ROUT
8	58/2023 WPC(OAC)/2897/2007	KHETRA MOHAN SAHU-MP	M/S SUSANTA KUMAR SAHU
9	75/2023 CMAPL/195/2023	NAYANA CHHUALSINGH-MP	DEEPAK KUMAR MOHAPATRA
10	75/2023 ITA/42/2023	-MP	
11	76/2023 ITA/42/2023	PRINCIPAL COMMISSIONER OF INCOME TAX,1 BBSR-MP	
12	76/2023 CMAPL/196/2023	M/S. SWASTIK MOTORS-MP	ADV.
13	77/2023 CMAPL/197/2023	SANTOSH KUMAR MOHANTY-MP	AMIT PRASAD BOSE
14	81/2023 RVWPET/68/2023	THE EXECUTIVE OFFICER, BALASORE MUNICIPALITY,-MP	PIRANJAN PANDA
15	82/2023 MATA/72/2023	SWARNAREKHA SARANGI-MP	ANIRUDHA DAS
16	82/2023 RVWPET/68/2023	THE EXECUTIVE OFFICER, BALASORE MUNICIPALITY,-MP	PIRANJAN PANDA
17	83/2023 RVWPET/69/2023	GANDHI INSTITUTE OF ENGINEERING AND TECHNOLOGY, GURUPUR, DASHINAGADA-MP	DEEPAK KUMAR DASH
18	84/2023 RVWPET/69/2023	GANDHI INSTITUTE OF ENGINEERING AND TECHNOLOGY, GURUPUR, DASHINAGADA-MP	DEEPAK KUMAR DASH
19	88/2023 RPFAM/81/2023	JOLLANDA TEJESWARA RAO-MP	SOUBHAGYA KUMAR DASH
20	89/2023 RPFAM/83/2023	MANOJ KUMAR DASH-MP	NIRANJAN PANDA
21	91/2023 CONTC/1088/2018	BHIMASEN SUTRADHAR-MP	M/S SASHI BHUSAN JENA, S.BEHERA, A.MISHRA, C.K.
22	92/2023 CRLMP/2476/2022	RABINDRA SETHI-MP	
23	92/2023 CONTC/1575/2013	SMT.LALITA MOHANTY-MP	M/S.SANTANU K.SARANGI
24	112/2023 TRP(C)/97/2023	BISHNU PRADHAN@BISHNUPRIYA PRADHAN-MP	MANAS RANJAN SAMANTARAY
25	193/2023 FAO/112/2023	REGIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
26	194/2023	MANAGER, NATIONAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI

27	FAO/122/2023 195/2023	MANAGER, NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
28	FAO/123/2023 196/2023	MANAGER, NATIONAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
29	FAO/124/2023 197/2023	MANAGER, NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
30	FAO/125/2023 198/2023	DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LIMITED-MP	ANUMOD KUMAR GHOSE
31	FAO/126/2023 199/2023	DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LIMITED-MP	ANUMOD KUMAR GHOSE
32	FAO/126/2023 200/2023	DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LIMITED-MP	ANUMOD KUMAR GHOSE
33	FAO/126/2023 201/2023	CHIEF REGIONAL MANAGER., M/S ORIENTAL INSURANCE CO. LTD.-MP	CHITTA RANJAN MEHER
34	FAO/127/2023 202/2023	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE COMPANY LIMITED-MP	SUDEEP KUMAR SARANGI
35	FAO/117/2023 203/2023	THE NEW INDIA ASSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
36	FAO/128/2023 204/2023	DIVISIONAL MANAGER, M/S. ROYAL SUNDARAM GENERAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
37	FAO/129/2023 205/2023	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE COMPANY LIMITED-MP	ADAM ALI KHAN
38	FAO/130/2023 206/2023	MANAGER NATIONAL INSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA
39	FAO/114/2023 207/2023	MANAGER LEGAL, M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
40	FAO/73/2023 213/2023	CHITTA RANJAN MEHER-MP	M/S.BHAKTAHARI MOHANTY
41	RSA/275/2018 214/2023	PRAMOD KU.DAS-MP	M/S.SRINIVAS MISHRA
42	RSA/16/2006 215/2023	SECY,RADHAMOHAN MEHE-MP	
43	RSA/243/2010 242/2023	RENUBALA JENA-MP	SOUGAT DASH
44	CMP/257/2023 353/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
45	MACA/192/2023 354/2023	MRS.BIWASI TOPNO-MP	MR.KALPATARU PANIGRAHI
46	MACA/1197/2016 355/2023	MINA SAHU-MP	
47	MACA/78/2016 356/2023	BISHNU KU.DASH-MP	
48	MACA/81/2016 357/2023	SATYABAN SAHU-MP	
49	MACA/79/2016 358/2023	PRAMILA UPADHAYA-MP	
50	MACA/82/2016 359/2023	BISHNUPRIYA SAHU-MP	
51	MACA/80/2016 360/2023	GUDDLY UPADHAYA-MP	
52	MACA/83/2016 361/2023	RESMA RANI UPADHAYA-MP	
53	MACA/84/2016 362/2023	BIJAYA NARAYAN PRADHAN-MP	
54	MACA/85/2016 363/2023	DIVL. MANAGER, THE ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
55	MACA/721/2022 364/2023	NEW INDIA ASSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
56	MACA/768/2022 365/2023	D.M.,M/S.O.I.C.LTD.-MP	
57	MACA/1045/2014 366/2023	BRANCH MANAGER, HDFC ERGO GENERAL INSURANCE COMPANY LIMITED-MP	ADAM ALI KHAN
	MACA/194/2023		

58	367/2023 MACA/145/2023	THE DIVL. MANAGER, M/S. UNITED INDIA INSURANCE CO LTD, DDMSP, MOHAPATRA	
59	368/2023 MACA/145/2023	THE DIVL. MANAGER, M/S. UNITED INDIA INSURANCE CO LTD, DDMSP, MOHAPATRA	
60	387/2023 BLAPL/1328/2023	KANA RAM CHOUDHURY-MP	RAJIB LOCHAN PATTNAIK
61	388/2023 BLAPL/9931/2022	DEBENDRA BEHERA-MP	AMULYA RATNA PANDA
62	389/2023 BLAPL/8786/2022	SURESH PRADHAN-MP	SOUBHAGYA KUMAR DASH
63	390/2023 BLAPL/13106/2022	DILLIP KUMAR MOHARANA @ TUTU-MP	DEVASHIS PANDA
64	391/2023 BLAPL/10753/2022	BASANT KUMAR NAYAK-MP	MANORANJAN PADHY, S.K.NAYAK, K.MOHANTY
65	392/2023 BLAPL/658/2022	RAJU BISWAS-MP	A.K.SAHOO M/S.R.L.PATNAIK M.NANDY, R.K.DAS
66	393/2023 BLAPL/7658/2021	RABIN MANDAL-MP	PRANAB KUMAR DAS
67	525/2023 ABLAPL/845/2023	BASANTA KUMAR MALLIK @ BASANTA MALLIK-MP	
68	526/2023 ABLAPL/8389/2021	MAIMUD KHAN @ MAIMUDD KHAN-MP	
69	527/2023 ABLAPL/16017/2022	PRASANTA KUMAR JENA-MP	JAYADEBA BEHERA
70	565/2023 CRLA/412/2021	DAKA@DAKTAR BEHERA-MP	A.C.SARANGI
71	566/2023 CRLA/466/2021	CHITTARANJAN SAMAL-MP	DIPTI RANJAN BHOKTA
72	567/2023 CRLA/262/2023	MANOJ @ JADA JANI-MP	DIPTI RANJAN BHOKTA
73	568/2023 CRLA/262/2023	MANOJ @ JADA JANI-MP	DIPTI RANJAN BHOKTA
74	569/2023 CRLA/263/2023	TUKUNA BEHERA-MP	PRAVASH CHANDRA JENA
75	570/2023 CRLA/263/2023	TUKUNA BEHERA-MP	PRAVASH CHANDRA JENA
76	571/2023 CRLA/264/2023	SUNIL SAPAKA-MP	SURYAKANTA DWIBEDI
77	572/2023 CRLA/264/2023	SUNIL SAPAKA-MP	SURYAKANTA DWIBEDI
78	573/2023 CRLA/231/2018	KULU BHUYAN-MP	M/S.ASOK MOHANTY
79	574/2023 CRLA/265/2023	GOURAHARI SAHU-MP	SURYAKANTA DWIBEDI
80	575/2023 CRLA/265/2023	GOURAHARI SAHU-MP	SURYAKANTA DWIBEDI
81	576/2023 CRLA/168/2022	SARAT RANA-MP	JUGALA KISHORE PANDA, (NIRANJAN PANDA)
82	577/2023 CRLA/266/2023	BHRAMARA KUANR-MP	TRILOCHAN DASH
83	854/2023 CRLMC/701/2023	MIDIYAN PANI-MP	PRASANNA KUMAR MISHRA
84	855/2023 CRLMC/3970/2022	HRUSHIKESH KHUNTIA-MP	
85	856/2023 CRLMC/3749/2022	BIDYADHAR KUANRA-MP	
86	857/2023 CRLMC/1195/2023	ATAL BIHARI JENA-MP	ASMIYA RANJAN MAJHI
87	858/2023 CRLMC/1195/2023	ATAL BIHARI JENA-MP	ASMIYA RANJAN MAJHI
88	859/2023 CRLMC/1233/2023	PUNAM @ POONAM SHARMA-MP	SIDHARTHA DAS
89	860/2023	BIKASH CHANDRA SETHI-MP	ANIRUDHA DAS

90	CRLMC/1234/2023 861/2023	ASHOK HARIJAN-MP	DIPTIREKHA NANDA
91	CRLMC/1235/2023 862/2023	SANAT KUMAR SAHU-MP	SOUBHAGYA KUMAR DASH
92	CRLMC/1236/2023 863/2023	KAAMAKSHI SHIPPING, ANDHRA PRADESH-MP	PARTHA SARATHI NAYAK
93	CRLMC/1238/2023 864/2023	MANAS RANJAN BARIK-MP	AKSHYANGSHU SEKHAR NANDY
94	CRLMC/1240/2023 865/2023	SATYANANDA MENDLI-MP	DURLLABHA RANJAN MISHRA
95	CRLMC/1241/2023 866/2023	TUKUNA @ BICHITRA KUMAR SAHOO-MP	ABHISHEK DASH
96	CRLMC/1242/2023 867/2023	TUKUNA@BICHITRA KUMAR SAHOO-MP	ABHISHEK DASH
97	CRLMC/1243/2023 868/2023	SAROJ SAHOO-MP	ARUN KUMAR DAS
98	CRLMC/1244/2023 869/2023	KANDARPA DANSANA @ SAMARU-MP	JAGABANDHU SAHU
99	CRLMC/1245/2023 870/2023	BATAKRUSHNA MOHANTY@BATIA-MP	
100	CRLMC/76/2023 871/2023	RAJESH VARANASI-MP	DEVASHIS PANDA
101	CRLMC/1250/2023 872/2023	RAJESH VARANASI-MP	DEVASHIS PANDA
102	CRLMC/1251/2023 1123/2023	PRATAP KUMAR PARHI-MP	SUKANTA KUMAR NAYAK
103	WA/451/2023 1124/2023	KALU CHARAN PANDA@KALICCHARAN PANDA-MP	ADV.
104	WA/429/2023 1125/2023	STATE OF ODISHA-MP	SANDEE PARIDA,SENIOR STANDING COUNSEL(S AND M
105	WA/453/2023 1126/2023	STATE OF ODISHA-MP	SANDEE PARIDA,SENIOR STANDING COUNSEL(S AND M
106	WA/453/2023 1127/2023	STATE OF ODISHA-MP	SANDEE PARIDA,SENIOR STANDING COUNSEL(S AND M
107	WA/453/2023 1128/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SENIOR STANDING COUNSEL(S AND M
108	WA/454/2023 1129/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SENIOR STANDING COUNSEL(S AND M
109	WA/454/2023 1130/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SENIOR STANDING COUNSEL(S AND M
110	WA/454/2023 1131/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SENIOR STANDING COUNSEL(S AND M
111	WA/455/2023 1132/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SENIOR STANDING COUNSEL(S AND M
112	WA/455/2023 1133/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR. STANDING COUNSEL(S AND M
113	WA/457/2023 1134/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR. STANDING COUNSEL(S AND M
114	WA/457/2023 1135/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR. STANDING COUNSEL(S AND M
115	WA/457/2023 1136/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
116	WA/458/2023 1137/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
117	WA/458/2023 1138/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
118	WA/458/2023 1139/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
119	WA/459/2023 1140/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
120	WA/459/2023 1141/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C

121	1142/2023 WA/460/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA ,A.G.A
122	1143/2023 WA/460/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA ,A.G.A
123	1144/2023 WA/461/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
124	1145/2023 WA/461/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
125	1146/2023 WA/461/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
126	1147/2023 WA/462/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
127	1148/2023 WA/462/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
128	1149/2023 WA/462/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
129	1150/2023 WA/463/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
130	1151/2023 WA/463/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
131	1152/2023 WA/463/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
132	1153/2023 WA/464/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
133	1154/2023 WA/464/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
134	1155/2023 WA/464/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
135	1156/2023 WA/465/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
136	1157/2023 WA/465/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
137	1158/2023 WA/465/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
138	1159/2023 WA/466/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR. STANDING COUNSEL(S AND M
139	1160/2023 WA/466/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR. STANDING COUNSEL(S AND M
140	1161/2023 WA/466/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR. STANDING COUNSEL(S AND M
141	1162/2023 WA/467/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
142	1163/2023 WA/467/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
143	1164/2023 WA/467/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
144	1165/2023 WA/454/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SENIOR STANDING COUNSEL(S AN
145	1166/2023 WA/453/2023	STATE OF ODISHA-MP	SANDEE PARIDA,SENIOR STANDING COUNSEL(S AN
146	1167/2023 WA/468/2023	ADDL. CHIEF SECRETARY, WATER RESOURCES DEPARTMENT	SURENDRANARAYAN PATNAIK,A.G.A
147	1168/2023 WA/468/2023	ADDL. CHIEF SECRETARY, WATER RESOURCES DEPARTMENT	SURENDRANARAYAN PATNAIK,A.G.A
148	1169/2023 WA/469/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
149	1170/2023 WA/469/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
150	1171/2023 WA/469/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
151	1172/2023 WA/470/2023	STATE OF ODISHA-MP	Y.S.P BABU,A.G.A
152	1173/2023	STATE OF ODISHA-MP	Y.S.P BABU,A.G.A

153	WA/470/2023 1174/2023	STATE OF ODISHA-MP	Y.S.P BABU,A.G.A
154	WA/470/2023 1175/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR. STANDING COUNSEL(S AND M
155	WA/466/2023 3134/2023	DR ARCHANA KANUNGO-MP	SAKUNTALA GHOSH
156	WP(C)/36916/2022 3135/2023	RAMA CHANDRA BEHERA-MP	IQBAL SABIHA
157	WP(C)/6116/2023 3136/2023	M/S.BHUSHAN STEEL LTD.-MP	KAJAL SAHOO
158	WP(C)/14301/2016 3137/2023	M/S.BHUSHAN STEEL LTD.-MP	KAJAL SAHOO
159	WP(C)/14301/2016 3138/2023	DEEPAK KUMAR PARIDA-MP	MANORANJAN PADHI
160	WP(C)/6968/2023 3139/2023	NETRANANDA BARIK-MP	KUNAL KUMAR SWAIN
161	WP(C)/6970/2023 3140/2023	HIMANSHU SEKHAR BAL-MP	NITISH KUMAR MISHRA
162	WP(C)/31867/2022 3141/2023	PRASANTA MANDAL-MP	JAJATI KESHARI KHUNTIA
163	WP(C)/6973/2023 3142/2023	PRADEEP MOHAN KHORA-MP	MANOJ KUMAR MOHANTY
164	WP(C)/6974/2023 3143/2023	DEBIPRASANNA NAYAK-MP	JAJATI KESHARI KHUNTIA
165	WP(C)/6975/2023 3144/2023	SUMATI NAYAK-MP	AJAYA KUMAR MOHARANA
166	WP(C)/6980/2023 3145/2023	JNANADA PRASANNA MOHANTY-MP	SANTOSH KUMAR MISHRA
167	WP(C)/6982/2023 3146/2023	SANJUKTA MOHAPATRA-MP	BIMBISAR DASH
168	WP(C)/6987/2023 3147/2023	M/S. SWAIN AND CO.-MP	ABHISHEK DASH
169	WP(C)/6924/2023 3148/2023	KORANATH SWAIN-MP	KAJAL SAHOO
170	WP(C)/6270/2023 3149/2023	STRATEVISTA AUTOMOBILES PVT. LTD., CUTTACK-MP	JAYDEEP PAL
171	WP(C)/6993/2023 3150/2023	SANTOSH KUMAR MISHRA-MP	PRAVASH CHANDRA JENA
172	WP(C)/6994/2023 3152/2023	SUDESH KUMAR SEN-MP	SOUMYA MISHRA
173	WP(C)/6961/2023 3153/2023	GADADHAR PANDA-MP	PRAFULLA KUMAR MOHAPATRA
174	WP(C)/7001/2023 3154/2023	ZEDKING SECURITY SERVICES, BBSR-MP	LALATENDU SAMANTARAY
175	WP(C)/5559/2023 3155/2023	JAGANNATH JENA-MP	PRAFULLA KUMAR MOHAPATRA
176	WP(C)/7003/2023 3156/2023	PRITHWIRAJ GOSHALA, THIKADAR PADA, BOLANGIR-MP	TRILOCHAN NANDA
177	WP(C)/7011/2023 3157/2023	DURGESH KUMAR SATAPATHY-MP	BHABANI SHANKAR RAYAGURU
178	WP(C)/3808/2023 3158/2023	PREMASILA PARIDA-MP	JASHOBANTA DASH
179	WP(C)/15382/2022 3159/2023	SURESH KUMAR SAHA-MP	TRILOCHAN NANDA
180	WP(C)/7025/2023 3160/2023	M/S SUN PESTICIDES PVT. LTD., RAJASTHAN, JAIPUR-MP	CHINMAYA MOHANTY
181	WP(C)/7024/2023 3161/2023	SURAJ SAHA-MP	TRILOCHAN NANDA
182	WP(C)/7027/2023 3162/2023	GAUTAM KUMAR-MP	TRILOCHAN NANDA
183	WP(C)/7031/2023 3163/2023	JANMEJAY BARAL-MP	PRAFULLA KUMAR RATH
	WP(C)/7036/2023		

184	3164/2023 WP(C)/7042/2023	LOCHAN BEHERA-MP	SANTOSH KUMAR MAHANTY
185	3165/2023 WP(C)/7044/2023	BIDYADHARA PATRA-MP	PRADEEP KUMAR MOHAPATRA
186	3166/2023 WP(C)/17730/2022	SUSANTA BEHERA-MP	ASMIYA RANJAN MAJHI
187	3167/2023 WP(C)/5189/2023	NETRAMANI ROUT-MP	
188	3168/2023 WP(C)/7049/2023	TIRTHABASI PATRA-MP	SANTOSH KUMAR MOHANTY
189	3169/2023 WP(C)/7051/2023	SANTOSH BEHERA-MP	SANTOSH KUMAR MAHANTY
190	3170/2023 WP(C)/32354/2022	DEEPAK ORAM-MP	SOMA PATNAIK
191	3171/2023 WP(C)/7052/2023	KAMADEV KHATUA-MP	SANTOSH KUMAR MAHANTY
192	3172/2023 WP(C)/7054/2023	NALINI PRAVA NAYAK-MP	SWAPNA KUMAR OJHA
193	3173/2023 WP(C)/7058/2023	M/S. P.K. MININGS PVT. LTD.,BBSR-MP	SIDDHESWAR BAUG
194	3174/2023 WP(C)/7064/2023	PRABHAT KUMAR CHOUDHURY-MP	BIBHUTI BHUSAN SWAIN
195	3175/2023 WP(C)/7068/2023	MAMATA DAS-MP	PRASANTA KUMAR SAHOO
196	3176/2023 WP(C)/7090/2023	SWAPNA SUNELIKA SAMAL-MP	BIDESH RANJAN BEHERA
197	3177/2023 WP(C)/7097/2023	M/S. ANURADHA ENGINEERING WORKS, JHARSUGUDA-MP	ANENDRA CHANDRA SWAIN
198	3178/2023 WP(C)/7101/2023	NARAYAN SWAIN-MP	SAMVIT MOHANTY
199	3179/2023 WP(C)/7108/2023	NIMAI CHAND BHOI-MP	KUNAL KUMAR SWAIN
200	3180/2023 WP(C)/7111/2023	BIJAYA RAJ JENA-MP	SUDHIR KUMAR MALLICK
201	3181/2023 WP(C)/7113/2023	ADHIKARI MOHANTY-MP	DURGESH NARAYAN RATH
202	3182/2023 WP(C)/6052/2023	JYATSNAMAYEE PRADHAN-MP	
203	3183/2023 WP(C)/4792/2023	PRAMOD KUMAR SA-MP	SOUMENDRA PATTANAIAK
204	3184/2023 WP(C)/7121/2023	BINITA BEHERA-MP	AVIJIT MISHRA
205	3185/2023 WP(C)/1294/2023	DUSASAN ROUT-MP	
206	3186/2023 WP(C)/7123/2023	DR. DEEPALI PRUSTY-MP	AVIJIT MISHRA
207	3187/2023 WP(C)/6974/2023	PRADEEP MOHAN KHORA-MP	MANOJ KUMAR MOHANTY
208	3188/2023 WP(C)/30855/2020	M/S.SRI DURGA CABLES (PVT)LTD-MP	
209	3189/2023 WP(C)/39860/2021	SANTOSH ADHIKARI-MP	KALI PRASANNA MISHRA
210	3190/2023 WP(C)/7134/2023	UMESH PRASAD SHIAL-MP	GYANA RANJAN SETHI
211	3191/2023 WP(C)/7140/2023	SAILABALA BAHINIPATI-MP	SHIVSANKAR MOHANTY
212	3192/2023 WP(C)/7141/2023	PRATAP KISHOR SAHANI-MP	ANURAG PATI
213	3193/2023 WP(C)/7142/2023	RAJANI KANTA SAHOO-MP	SHIVSANKAR MOHANTY
214	3194/2023 WP(C)/7143/2023	KALPANA DAS-MP	SIDDHESWAR BAUG
215	3195/2023	PRADYUMNA KUMAR SWAIN-MP	RAMAKANTA SARANGI

216	WP(C)/6037/2023 3196/2023	SACHIDANANDA SATAPATHY-MP	RAMAKANTA SARANGI
217	WP(C)/6038/2023 3197/2023	BIKRAM KESHARI MATAGAJASINGH-MP	RAMAKANTA SARANGI
218	WP(C)/6041/2023 3198/2023	KIRUTHIKA P-MP	SAMIR KUMAR MISHRA
219	WP(C)/4988/2022 3199/2023	BABAJI CHANDRA GIRI-MP	GYANA RANJAN SETHI
220	WP(C)/7146/2023 3200/2023	HRUDANANDA SAHU-MP	
221	WP(C)/32791/2022 3201/2023	KAILASH CHANDRA RANA-MP	BHABANI SANKAR TRIPATHY (1)
222	WP(C)/33863/2022 3202/2023	M/S SAINIK MINING AND ALLIED SERVICES LTD., NEW DELHI	DEVIKUMAR PATNAIK
223	WP(C)/7148/2023 3203/2023	MALAYA KUMAR KANHAR-MP	
224	WP(C)/32203/2022 3204/2023	SMC, AHAMADPUR GOVT. PRIMARY SCHOOL, JAJPUR-MP	MOUBHAGYA CHANDRA DEV DASH
225	WP(C)/7151/2023 3205/2023	MANAS RANJAN MOHANTY-MP	RAJIV KUMAR MAHANTA
226	WP(C)/7152/2023 3206/2023	SMC, PATENIGAON GOVT. PRIMARY SCHOOL, JAGATSINGHPUR-MP	SUNIL KUMAR SWAIN
227	WP(C)/7153/2023 3207/2023	MANORANJAN DAS-MP	M/S.L.K.MOHANTY
228	WP(C)/5802/2020 3208/2023	MAHENDRA KUMAR PARIDA-MP	ARJUNA CHARAN BEHERA
229	WP(C)/7156/2023 3209/2023	DEBJYOTI DUTTA-MP	BISWAJIT DAS
230	WP(C)/6962/2023 3210/2023	STEEL AUTHORITY OF INDIA LTD. ROURKELA-MP	DINESH KUMAR PATRA
231	WP(C)/7157/2023 3211/2023	SOMANATH SETHI-MP	DR. JITENDRA KUMAR LENKA
232	WP(C)/7159/2023 3212/2023	SANTAK JENA-MP	AVIJIT MISHRA
233	WP(C)/7162/2023 3213/2023	NITU RANI MISHRA @ NITURANI MISHRA-MP	BIJAY KUMAR BEHERA
	WP(C)/7163/2023		